

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

0.A.921/2004

M.A.784/2004

New Delhi this the 15th day of April, 2004

Hon'ble Shri Justice V.S. Aggarwal, Chairman  
Hon'ble Shri S.A. Singh, Member (A)

1. Shri Narendra,  
S/o Shri Uday Singh,  
R/o 239, Pratap Khand,  
Vishwakarma Nagar, Delhi-110095.
2. Mr. Himmat Singh Negi,  
R/o 21/1, East Guru Angad Nagar,  
Road No.4, Delhi-110092.
3. Mrs. Jaya Jetley,  
W/O Shri Kamal Jetley,  
R/o 77/266, Sector 1, Gole Market,  
New Delhi.
4. Mr. Yogesh Kumar,  
S/o Shri Devendra Kumar,  
R/o 404, Saraswari Apartment,  
Sector 4, Vaishali,  
Ghaziabad (UP)
5. Mr. Rakesh Rawat,  
S/o Shri Trilok Singh Rawat,  
R/o 98, I.T. Colony,  
Pitampura, Delhi-110088.
6. Ms. Kanchan Bala,  
D/o Shi Wazir Chand,  
R/o N-58, Chanakya Place II,  
New Delhi-110058.
7. Mr. Mohd. Yasin,  
S/o Shri Saghir Ahmad,  
R/o 403, Sharda Apartment,  
Sector 4, Vaishali,  
Ghaziabad (UP)
8. Mr. Harish Kumar,  
S/o Shri Dharam Pal,  
R/o M-95, G.S. Apartment,  
Sector 13, Delhi-110085.
9. Mrs. Meena Bhardwaj,  
W/o Shri Sanjay Bhardwaj,  
R/o 33-G, Pocket 4, Phase-1,  
Mayur Vihar, Delhi-92
10. Mr. N. Radhakrishna,  
S/o Shri N. Sriramamurthy,  
R/o 67-A, Room No.24,  
F/F Prahlad Singh Tokas,  
Opp. Canara Bank, Munirka,  
New Delhi-67

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11. Mr. Mahesh Chand,  
S/o Shri Kushi Ram,  
R/o C-545, New Ashok Nagar,  
Delhi-110096.
12. Prvender Kumar,  
S/o Shri Nahar Singh,  
R/o RZ 1050, Gali No.5/8,  
Main Sagarpur, New Delhi-110046.

..Applicants

(By Advocate Shri K. Venkatraman)

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Union of India through

1. The Secretary,  
Department of Revenue,  
Ministry of Finance, Govt. of India,  
North Block, New Delhi.
2. The Chairman,  
Central Board of Direct Taxes,  
Ministry of Finance,  
Govt. of India, North Block,  
New Delhi.
3. The Director,  
Directorate of Organisation and  
Management Services (DOMS)  
Central Board of Direct Taxes,  
Department of Revenue,  
Ministry of Finance, Govt. of India,  
Behind Hyat Regency, R.K.Puram,  
New Delhi.
4. The Chief Commissioner of Income Tax,  
O/O The Chief Commissioner of Income Tax,  
Central Revenue Building,  
Indra Prastha Estate, New Delhi.
5. Office of the Commissioner,  
Income Tax (Computer Operation)  
Through Joint Commissioner of  
Income Tax (Admn.), Computer Operations,  
East Block II, Level II,  
Vivekanand Marg, R.K.Puram, New Delhi.

..Respondents

O R D E R (ORAL)

Justice V.S. Aggarwal :

Learned counsel for the applicants states that already OA-2448/2003 has been filed by the applicants. Relief claimed and the controversy involved are almost

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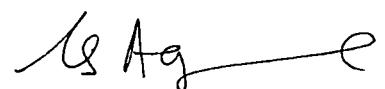
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the same in the present petition. He also states that in so far as the order of 04.2.2004 is concerned, he will seek necessary amendment in that order by incorporating a few paragraphs, if necessary consequent to another relief. Subject to aforesaid, he does not press the present petition.

2. Allowed as prayed. Dismissed as withdrawn.

  
( S.A. Singh )  
Member (A)

  
( V.S. Aggarwal )  
Chairman

/kdr/